

10. order Dated 04.04.2000

on behalf of learned
Counsel for the petitioners a
short adjournment is sought for.
Let this matter be listed for
hearing in its turn.

[Signature]
Vice-Chairman.

[Signature]
Member (J),

11. 12.11.03

Call this matter on 25.11.03 along with
OA 403/99.

[Signature]
Vice-Chairman.
[Signature]
Member (J)

12. 25.11.03

By filing a memo dated
25.11.03, learned Counsel for the
applicant seeks permission of the
Tribunal not to press this O.A.
on the ground that inquiry in this
case has been completed.

Heard Shri B. Dash, learned
Addl. Standing Counsel for the
respondents.

In view of memo filed and
Submissions made, this O.A. is
disposed of as not pressed.
No costs.

[Signature]
Vice-Chairman

[Signature]
Member (J)

For hearing

L
11.11.03

For hearing

ad 25.11.03

L
24.11.03

Copy of memo
may be sent
to court for
boiler

[Signature]
25/11/03

[Signature]